

(24)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 02.30 PM ON 13.8.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER : MA/130/IB/2018
PETITION NUMBER : CP/551/IB/2017
NAME OF THE PETITIONER(S) : DORAIRAJ THILLAIRAJ
NAME OF THE RESPONDENT(S) : ASHOK MAGNETICS LTD
UNDER SECTION : 60

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

Sathish Parasaran
Senior Counsel
for T. Madhavan
Geethanjali

Applicant

Geethanjali

J. MANIVANNAN

COUNSEL FOR
RP

M.L. Ganesh

Counsel for CoC
SBI, CBI PB

Signature

ORDER

Counsel for the Applicant present. Counsel for the RP present. Counsel for CoCs Viz., State Bank of India, Central Bank of India and Federal Bank present. Matter is posted for arguments. Put up on 17.08.2018 at 10.30 A.M.

- sd -
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)